

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (CAA) No.177/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Dhoot Infrastructure Projects Ltd. & Anr		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1-	Ah-Upadl Dobanjan	Saha, Ldr	Appli cant	21/7/2017

## ORDER

Ld. Counsels for the petitioner are present.

Ld. Counsel has informed that in compliance of the order of this Tribunal he has filed supplementary affidavit. It appears that the petitioner has not filed financial statement for the financial year 2016-17. Petitioner is directed to file supplementary affidavit annexing the latest financial statement for the year 2016-17 within 7 days.

List the matter on 04/08/2017.

≤d. (Vijai Pratap Singh) Member (J)